

Sl. No.	Incubator	City	State	Coordinator Name
10.	B. V. Patel Perd Centre	Ahmedabad	Gujarat	Dr. Neeta Shrivastava
11.	Zonal Technology Management-Business Planning and Development Unit"- ZTM-BPD, IARI	New Delhi	New Delhi	Dr. Neeru Bhooshan
12.	Gujarat State Biotechnology Mission (GSBTM)	Ahmedabad	Gujarat	Dr. A. N. Bhadalkar
13.	HTIC	Chennai	Tamil Nadu	Dr. Mohanasankar Sivaprakasa
14.	KSIDC	Thiruvananthapuram	Kerala	Biju B G
15.	Women Bio Park	Chennai	Tamil Nadu	Dr. Sudha Nair
16.	Bangalore Bioinnovation Centre (BBC)	Bengaluru	Karnataka	Dr. Jitendra Kumar
17.	a-IDEA, NAARM-TBI, Rajendar Nagar	Hyderabad	Telangana	Dr. K. Srinivas, Vijay Nadiminti
18.	BITS Pilani K K Birla Goa Campus	Zuarinaga, Sancoale	Goa	Dr. Mridula Goel
19.	Society for Innovation and Entrepreneurship (SINE)	Mumbai	Maharashtra	Ms. Poyani Bhatt
20.	Ahmedabad University	Ahmedabad	Gujarat	Mr. Paresh Vora

Approval of SEZs in States

†341. SHRI RAM NATH THAKUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the States which have been selected for Special Economic Zones (SEZs) by Government;

(b) the steps taken by Government and State Governments to implement the proposed schemes under Special Economic Zones; and

† Original notice of the question was received in Hindi.

(c) the States wherein development work has not been started in Special Economic Zones, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) As per Special Economic Zones (SEZs) Act, 2005 and SEZs Rules, 2006, SEZs can be set up in any part of the Country. The SEZs are primarily private investment driven. Government periodically reviews the policy and operational framework of SEZs and takes necessary measures so as to facilitate speedy and effective operationalisation of SEZs. Further, open house meetings with SEZ stakeholders, road shows have been organised in various places of the Country to give wide publicity of SEZs.

(c) The details of SEZs, State-wise, which have not started the development work are given in the Statement.

Statement

State-wise details of SEZs which have not yet started development work

States/UTs	Approved SEZs	States/UTs	Approved SEZs
Andhra Pradesh	11	Manipur	1
Chhattisgarh	1	Nagaland	2
Delhi	2	Odisha	4
Goa	7	Puducherry	1
Gujarat	12	Punjab	2
Haryana	16	Rajasthan	6
Jharkhand	1	Tamil Nadu	18
Karnataka	36	Telangana	35
Kerala	11	Uttar Pradesh	14
Madhya Pradesh	9	West Bengal	3
Maharashtra	28	GRAND TOTAL	220

Regulator for e-commerce

342. SHRI T. G. VENKATESH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that online vendors are seeking the Central Government to set up a regulator for e-commerce, if so, the details thereof; and

(b) whether Government has taken any decision on the matter, the details thereof?